

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T. C.P No.118/(MAH)/2012  
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.10.2016


NAME OF THE PARTIES: Mr. D. H. Narayansa

V/s.

M/s. Aries Agro Vet Associates Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398, 58-59 of the Companies Act  
1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	SHRINIVAS P. DHONDAT	Adv. for Respdt. D.N. Govind.	
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Order

**C.P. No.118/397-398/CLB/MAH/2012**

1. Ld. Advocate from the side of the Respondent is present. It is informed that an another connected C.P. is pending for disposal.
2. Registry is directed that C.P. 118/2012 is to be tagged with C.P. 114.
3. Next hearing is fixed for 18<sup>th</sup> November, 2016, duly communicated in the court.

Dated: 05.10.2016

Sd/-  
Shri M.K. Shrawat  
Member (Judicial)